

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

NOTIFICATION

No:- 648 Dated :- 13-09-2011

It is hereby notified for information of all concerned that High Court of Jammu and Kashmir and Courts subordinate to it, shall function for the winter session 2011-2012 with effect from 1st October, 2011 as per the time schedule notified here under:

Office Hours

1. High Court wing, Jammu 10:00 A.M. to 05:00 P.M.
1st October, 2011 to April, 2012
2. High Court wing, Srinagar 10:30 A.M. to 04:00 P.M.
1st November, 2011 to April, 2012

Court Hours

1. High Court wing, Jammu 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:30 P.M.
2. High Court wing, Srinagar 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:00 P.M.

Subordinate Courts

Jammu Province 10:00 A.M. to 04:30 P.M.
1st October 2011 to April, 2012 (with lunch break from 01:00 P.M. to 01:30 P.M.)

Kashmir Province 10:30 A.M. to 04:30 P.M.
1st November, 2011 to April, 2012 (with lunch break from 01:00 P.M. to 01:30 P.M.)

By Order.

J.R. Kotwal
(J.R. Kotwal) 13.9.2011
Registrar General

No. 12862-984/NG Dated 13-09-2011

Copy forwarded to:-

1. Registrar, Supreme Court of India, New Delhi.
2. Secretary to Government, Law Department, J&K, Srinagar.
- 3-23 Registrar, High Court
24. Principal Secretary to the Hon'ble Acting Chief Justice.
25. Registrar Vigilance, High Court of J & K, Srinagar.

M/R (Adm)
14/9/11

26. Registrar Rules, High Court Wing, Srinagar
- 27-28. Registrar Judicial, High Court Wing, Srinagar/Jammu
- 29-50. Prpl. Distt. & Sessions Judge, Jammu/ Udhampur/ Kathua/ Rajouri/
Poonch/ Bhaderwah/ Srinagar/ Budgam/ Anantnag/ Baramulla/
Kupwara/ Pulwama/ Leh / Kargil/Kulgam/Shopian/Bandipora/
Ganderbal/Ramban/Samba/Reasi/Kishtwar.
- 51-61. Addl. District & Sessions Judge, Jammu/ Srinagar/ Kistwar/ Doda/
Ramban/ Reasi/ Baramulla/Pulwama/Anantnag/Udhampur/Kathua
- 62-63. 1st Addl. District & Sessions Judge, Jammu/ Srinagar.
- 64-65. 2nd Addl. District & Sessions Judge, Jammu/ Srinagar.
- 66-67. 3rd Addl. District & Sessions Judge, Jammu/ Srinagar.
68. 4th Addl. District & Sessions Judge, Srinagar.
69. Advocate General, J&K Srinagar.
- 70-71. Addl. Advocate General, J&K Srinagar/Jammu.
- 72-82. Secretary to Hon'ble Mr. Justice
83. Accountant General, J&K, Srinagar
84. Dy. Accountant General, J&K, Jammu.
- 85-86. Director Information, Srinagar/ Jammu.
- 87-108. Secretary, Bar Association, Jammu/ Udhampur/ Kathua/ Rajouri/
Poonch/ Bhaderwah/ Srinagar/ Budgam/ Anantnag/ Baramulla/
Kupwara/ Pulwama/ Leh / Kargil/ Kulgam/Shopian/Bandipora/
Ganderbal/Ramban/Samba/Reasi/Kishtwar.
- 109-10. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
- 111-112. Station Director, Doordarshan Kendra , Jammu/ Srinagar.
- 113-114. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu for announcement.
- 115-116. Post Master General, Srinagar/ Jammu
117. Treasury Officer, Civil Secretariat, Srinagar
- 118-19. Protocol Officer, High Court, Jammu / Srinagar.
- 120-121. Manager, Government Press, Jammu/ Srinagar for publication in the next
issue of Government Gazette.
122. Chief Accounts officer, High Court of J&K, Srinagar for information and
necessary action.

(K. K. Wastai)

Joint Registrar

13/9/2011